

Annexure – 7

Name of the corporate debtor: M/S PRINCE VITRIFIED PRIVATE LIMITED (IN CIRP) ; Date of commencement of CIRP: 08-03-2021 ; List of creditors as on: 11-10-2021

List of operational creditors (Government dues)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in					
1	Office of the Assistant Commissioner, CGST Division	Central	NA	19-03-2021	28,96,653.00	28,79,737.00	unsecured	-	-	no		-	-	16,916.00	-	Rs. 16,916 Interest not Admitted , after CIRP date
2	Employees' Provident Fund Organization	State	NA	16-03-2021	49,814.00	49,814.00	unsecured	-	-	no		-	-	-	-	-
3	Sales Tax Officer	State	NA	17-07-2021	13,02,47,835.00	12,52,19,701.00	unsecured	-	-	no		-	-	50,28,134.00	-	Interest up to CIRP date take i.e. Rs. 5,29,08,075 and interest after CIRP

Amount in Rs.